

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/100(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	RAJ KUMAR AGARWAL VS PARAMOUNT HOSPITALS PVT. LTD.
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] For the Petitioner

Mr. Mohan Ram Goenka, PCS]

Mr. Akhilesh Sreivastava, Adv.] For the Respondent

Mr. Sumit Devralia, CMA]

Mr. Rajib Ray, Adv.] For the Institute of Chartered Accountants/ICAI

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. In view of the fact that an appeal has been preferred against the Order dated 30.01.2024, list the matter for further consideration on **13.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.